

Sr.Civil Judge and JMFC, Pavagada
Sri.Hanumanthappa V
Sr.Civil Judge and JMFC, Pavagada
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	R.A. 18/2018 (SUMMONS)		G.Anjaiah setty Vs Tadi nagappa	S.N.MURALIDHARA
2	R.A. 88/2019 (SUMMONS) IA/1/2019 IA/2/2019		Hanumantharayappa Vs Jayappa	S.T.NARASIMHA
3	O.S. 58/2020 (SUMMONS) IA/1/2020		Golla Chinappa Vs Thirumalesha	N.NAGENDRA REDDY
AWAIT COMMISSIONER WARRANT/REPORT				
4	EX 38/2019 (SUMMONS)		C.Ramesh Vs S.Pandurangappa	D.R.RANGANATH
AWAIT SUMMON/NOTICE				
5	O.S. 22/2019 (SUMMONS) IA/1/2019		S.Bheemappa Vs Saraswathi	M.NAGESH
6	M.C. 21/2020 (SUMMONS)		Govardhana Vs Smt. Chandhini	M.BHAGAVANTHA
WRITTEN STATEMENT				
7	O.S. 46/2020 (SUMMONS) IA/1/2020		Padma Vs Venkatesh	P.V.YAGNANARAYANA
8	M.C. 19/2016 (NOTICE)		Satyanarayana Vs Gowamma	
9	O.S. 14/2018 (NOTICE) IA/1/2018		K.N.Padmavthamma Vs Ashwathanarayanareddy	N.NAGENDRA REDDY
10	O.S. 74/2019 (NOTICE) IA/1/2019		Sakamma Vs Ramakka	D.Krishnappa
11	M.C. 38/2020 (NOTICE)		G.Prakash Vs Thimmakka @ Bhagya	Mallikarjunaiah RT
12	R.A. 32/2020 (NOTICE) IA/1/2020		Nagavenamma Vs Vishawachari	MEHABOOB BASHA
13	M.C. 50/2020 (NOTICE)		Sri. Shivaprasad Vs Smt. Prathyusha	V.SREERAMA
14	P and SC 1/2020 (NOTICE) IA/1/2020 IA/2/2020		Kumari Harshitha Vs The Superintendent Police	M.BHAGAVANTHA

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Sr. No. Case Number
M.C. 53/2020
FIRST HEAR

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	FDP 7/2019 (HEARING)		T.R.Shanthamma Vs Smt. Lakshmiddevamma	M.BHAGAVANTHA
16	M.C. 12/2020 (HEARING)		Govindappa Vs Bhagyamma	S.N.MURALIDHARA
17	M.C. 14/2020 (HEARING)		T.Srinivasulu Vs T.Manasa	R.N.Bharathi
18	FDP 8/2020 (HEARING)		Bank of Baroda Vs Adinarayanappa	LAKSHMIKANTHAN
19	M.C. 5/2019 (EVIDENCE)		Eshwara Vs K.Manjua	Ugra.Murthy KAR332/99
20	S.C. 8/2020 (EVIDENCE)		P.Channalingappa Vs Chayakumara	P.H.SUBRAMANYA
21	O.S. 38/2020 (EVIDENCE)		The Manager, The State Bank Of India Vs Venkataswamy naik	P.V.YAGNANARAYANA
22	R.A. 30/2019 (ARGUMENTS)		S.J.Anjaneyalu Vs S.T.Nagaraja	M.NAGENDRAPPA
23	R.A. 35/2019 (ARGUMENTS)		Ningappa Vs Smt. Ningamma, dead by Lrs	I.S.AKALAPPA
24	O.S. 64/2019 (ARGUMENTS) IA/1/2019		Vijaya Bank Now Bank of Baroda, Vs K.Thirupathiah	P.V.YAGNANARAYANA
25	O.S. 10/2020 (ARGUMENTS)		State Bank of India Vs Navyashree. K.H.	P.V.YAGNANARAYANA
26	O.S. 11/2020 (ARGUMENTS)		The Manager, The State Bank Of India Vs Hanumanthareddy K.S	P.V.YAGNANARAYANA
27	R.A. 25/2020 (ARGUMENTS) IA/1/2020		Obulamma Vs Yeshodhamma	M.BHAGAVANTHA
28	R.A. 44/2019 (ORDERS) IA/1/2019		D.H. Gangappa Vs G.Venkatareddy	M.BHAGAVANTHA
29	O.S. 60/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		Smt. Chandrakala Vs Smt. Sarojamma	S.T.NARASIMHA

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	M.C. 53/2020 (FIRST HEARING)		Prathap Reddy Vs Nil	M.NAGENDRAPPA
31	M.C. 54/2020 (FIRST HEARING)		R.Radha Krishna Vs S.Chandrakala	D.PANDU BANGAPPA
32	S.C. 20/2020 (FIRST HEARING)		N.Muralidhara Vs K.P. Gopalakrishna	LR.LAKSHMAIAH
33	O.S. 3/2016 (EVIDENCE)		Smt. Ramalakshamma @ Lakshamma Vs Balakrishna	
34	O.S. 42/2017 (EVIDENCE) IA/1/2017		Sanjeevarayappa Vs Ugrappa	K.N.Jayaramu
35	O.S. 56/2019 (EVIDENCE)		Smt. Adilakshamma Vs Veluru Venkataiah	V.SREERAMA
36	M.C. 6/2020 (EVIDENCE)		Smt.Manasa Vs Mahalingappa	ANJINAIAH
37	M.C. 9/2020 (EVIDENCE)		Maruthi Vs Gowramma	H.A.Prabhakara Reddy
38	M.C. 16/2020 (EVIDENCE)		Swarroop Vs Smt. Lakshmi Sunitha @ Sunitha	N.NAGENDRA REDDY
39	M.C. 31/2020 (EVIDENCE)		G.Mahalakshmi Vs Hanumantharayappa	R.N.Bharathi
40	M.A. 12/2019 (ARGUMENTS) IA/1/2019		G.B.Basavaraju Vs Smt. Nagamani	LS.AKALAPPA

Cases listed below are adjourned due to Covid 19

41	M.A. 13/2019 (SUMMONS) IA/1/2019	10-12-2020	B.Borappa Vs Karebandappa	ADINARAYANA RAO
42	RA. 98/2019 (SUMMONS) IA/1/2019	10-12-2020	G.B.Guru Prasad Vs G.K.Manjunatha	Ramesha
43	RA. 55/2018 (SUMMONS)	11-12-2020	Shivappa reddy Vs Thimmareddy	M.BHAGAVANTHA
44	O.S. 77/2019 (SUMMONS)	14-12-2020	Smt. Nagarathamma Vs Smt. Bhagyalakshamma	S.V.RAGHU

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45	FDP 3/2020 (SUMMONS)	15-12-2020	Smt. Dyavamma Vs Smt. Narasamma	P.S.SHIVAKKUMAR

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	O.S. 291/2018 (SUMMONS)		Smt.Ambika Vs Nagesh	M.BHAGAVANTHA
2	O.S. 319/2001 (NOTICE)		Lakshamma Vs Chowdamma	G.S.S.
3	O.S. 279/2015 (NOTICE)		P.S. SURYANARAYANA CHAR Vs SATHYANARAYANA CHAR	UGRAMURTHY
4	O.S. 351/2015 (NOTICE)		LAKSHMAPPA Vs UGRAPPA	M.NAGENDRAPPA
5	FDP 1/2012 (Await report)		KENCHAMMA Vs THIMMAKKA	
6	O.S. 137/2015 (Await report) IA/1/2015		Nagappa Vs Chowdakka	S.V.RAGHU
7	O.S. 27/2014 (EVIDENCE) IA/1/2014 IA/2/2014		NIJAM ALI Vs B.S.BHARATH	M.NAGESH
8	O.S. 79/2017 (EVIDENCE) IA/1/2017		Sunkappa Vs Eranna	I.S.AKALAPPA
9	O.S. 308/2001 (ARGUMENTS)		Anitha alias Thulasi Vs Rajagopala	SRLM.NAGENDRAPPA
10	EX 22/2012 (callon)		MANAM GOPALAPPA Vs SUDULAKUNTE ANJINEYALU	
11	EX 44/2014 (callon)		N.Jayamma Vs Nagaraju	M.BHAGAVANTHA
12	O.S. 369/2015 (ARGUMENTS) IA/1/2015 IA/2/2015		HANUMANTHARAYAPPA Vs KOLUME ADEPPA	VENKATESHAPPA
13	O.S. 73/2016 (ARGUMENTS) IA/2/2016 IA/1/2016		Bheemakka Vs Rangamma	M.BHAGAVANTHA
14	O.S. 249/2020 (FIRST HEARING) IA/1/2020		Obalamma Vs Muthyalakka	Rajashekar N.R
15	O.S. 251/2020 (FIRST HEARING) IA/1/2020		Radhamma Vs Gangadhara	I.R.LAKSHMAIAH

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	O.S. 225/2015 (OBJECTION) IA/1/2015		Narayanappa Vs Ganganna	S.V.RAGHU
17	O.S. 191/2020 (HEARING ON IA) IA/1/2020		Narasimhamurtly Vs Hanumantharayappa	THIPPESWAMY T
18	O.S. 235/2020 (HEARING ON IA) IA/1/2020 IA/2/2020		K.L. Rama Alias K.L. Rama pathy Vs The Deputy Commissioner	M.NAGENDRAPPA Rao
Cases listed below are adjourned due to Covid 19				
19	O.S. 141/2018 (NOTICE) IA/1/2018	05-12-2020	Admarayana Vs Chikka Thimmaiah	Anjaneya
20	O.S. 359/2019 (EVIDENCE) IA/1/2019	09-12-2020	Bank of Baroda by its manager Vs Sri. Prathap K.V	LAKSHMIKANTHAN
21	O.S. 263/2016 (EVIDENCE) IA/1/2016	09-12-2020	Subbamma Vs T.Chowdappa	LAKSHMIKANTHAN M.BHAGAVANTHA
22	O.S. 51/2018 (EVIDENCE) IA/1/2018 IA/2/2018	09-12-2020	Gowramma Vs Mudlappa	N.NAGENDRA REDDY
23	O.S. 283/2018 (EVIDENCE) IA/1/2018	09-12-2020	Smt. Mallamma Vs Nagendra	M.NAGENDRAPPA
24	EX 12/2019 (SUMMONS)	17-12-2020	H.Umadovi Vs K.C.Rangadamaiah	S.V.RAGHU
25	O.S. 205/2019 (SUMMONS)	17-12-2020	Badarinath Vs Chief secretary	ADINARAYANA RAO
26	O.S. 225/2019 (SUMMONS) IA/1/2019	17-12-2020	Sri. Gaurav.R. Vs Sri. S.R.Harinath	M.NAGENDRAPPA
27	O.S. 5/2020 (SUMMONS) IA/1/2020	17-12-2020	Smt.Gowthama Vs Ramanna	S.R.VENKATARAMAREDDY
28	O.S. 13/2020 (SUMMONS) IA/1/2020 IA/2/2020 IA/3/2020	17-12-2020	K. Anjina Shetty Vs The President	P.V.YAGNANARAYANA
29	O.S. 29/2020 (SUMMONS)	17-12-2020	Dasappa Vs Siddagangamma	Dharanesh Gowda
30	O.S. 91/2020 (SUMMONS) IA/1/2020	17-12-2020	Chittamma Vs Eranna	ADINARAYANA RAO

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31	O.S. 127/2020 (SUMMONS) IA/1/2020	17-12-2020	Subbarayappa Vs G.T. Girish	UGRAMURTHY
32	O.S. 141/2020 (SUMMONS)	17-12-2020	Gowmi Ramachandra Vs Ravi Alias G.H. Ravikumar	S.N.MURALIDHARA
33	O.S. 143/2020 (SUMMONS) IA/1/2020	17-12-2020	B.M. Sathyamappa Vs Smt. M.N. Narayani alias Vani Mangalpady	S.R.VENKATARAMAREDDY
34	O.S. 367/2019 (callon) IA/1/2019 IA/2/2019	17-12-2020	H. AshwathaRao Vs K.G. Sriramalah	M.BHAGAVANTHA
35	O.S. 23/2017 (OBJECTION) IA/1/2017	17-12-2020	D.Maruthish Vs Chandramani	I.S.AKALAPPA
36	EX 50/2017 (NBW ISSUED)	17-12-2020	Nagojappa Vs Nagabhushana	I.R.LAKSHMALAH
37	O.S. 295/2019 (OBJECTION)	17-12-2020	Smt. Negamma Vs Smt. Lakshmiddevamma	I.S.AKALAPPA

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02.45 PM to 05.45PM				
1	C.C. 306/2011 (NBW ISSUED)		EXCISE.P.S.SIRA Vs GURUMURTHY	
2	C.C. 398/2012 (NBW ISSUED)		PAVAGADA PS Vs MELLAGANNU SUBBARAYADU	
11.00 AM to 02.00PM				
3	C.C. 555/2020 (SUMMONS)		Pavagada Police Station Vs Nagaraja	APP
4	C.C. 556/2020 (SUMMONS)		Pavagada Police Station Vs Ajay	APP
5	C.C. 557/2020 (SUMMONS)		Pavagada Police Station Vs Channanayaka	APP
6	C.C. 558/2020 (SUMMONS)		Pavagada Police Station Vs Prathapa	APP
7	C.C. 559/2020 (SUMMONS)		Pavagada Police Station Vs Harish	APP
8	C.C. 560/2020 (SUMMONS)		Pavagada Police Station Vs Mallesh	APP
9	C.C. 642/2020 (SUMMONS)		Pavagada Police Station Vs Gajaraja	APP
10	C.C. 643/2020 (SUMMONS)		Pavagada Police Station Vs Yashavanth	APP
11	C.C. 644/2020 (SUMMONS)		Pavagada Police Station Vs Nareshbabu	APP
12	C.C. 645/2020 (SUMMONS)		Pavagada Police Station Vs Naveen nayaka	APP
13	Cri.Misc. 164/2020 (NOTICE)		A Eshwarappa Vs The Tahasildar	Ramesha
14	Cri.Misc. 165/2020 (NOTICE)		A Eshwarappa Vs The Tahasildar	Ramesha
15	C.C. 214/2011 (ARGUMENTS)		PAVAGADA.PS Vs ANJNEYALU	

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16	C.C. 660/2015 (EVIDENCE)		STATE Vs Ganganna @ Siddagangaiah	
17	C.C. 339/2016 (EVIDENCE)		STATE Vs Ramanji	
18	C.C. 486/2016 (EVIDENCE)		STATE Vs Maruthi Prasanna K.M.	
19	C.C. 558/2016 (EVIDENCE)		STATE Vs Lakshmipathi	
20	CrI.Misc. 223/2017 (EVIDENCE)		M.Tejaswini Vs G.Nataraju	K.S.NAGARAJ
21	C.C. 801/2017 (ACCUSED STATEMENT u/s 313 CrPC)		Pavagada Police Station Vs Manjunatha	
22	C.C. 90/2013 (NBW ISSUED)		Arasekere P.S. Vs Nagappa.C.	
Cases listed below are adjourned due to Covid 19				
23	CrI.Misc. 375/2019 (EVIDENCE)	04-12-2020	venkatappa Vs Tahasildar	ADINARAYANA RAO
24	P.C.R. 43/2019 (ARGUMENTS)	05-12-2020	M.Chandrappa Vs K.V.Rajaram Reddy	S.N.MURALIDHARA
25	CrI.Misc. 140/2019 (callon)	05-12-2020	Prasanna Kumar.S Vs The Tahasildhar	A.SANJEEVAPPA
26	CrI.Misc. 102/2020 (callon)	05-12-2020	Shivamma Vs The Deputy Tahasildar cum Registrar of Birth and Death Nadakacheri,	M.NAGENDRAPPA
27	CrI.Misc. 188/2020 (FIRST HEARING)	05-12-2020	Shanthamma Vs Putta Narasappa	I.S Akkalappa
28	CrI.Misc. 196/2020 (FIRST HEARING)	05-12-2020	H Aruna Vs Vinay Kumar V	Maruthi L.
29	C.C. 394/2020 (SUMMONS)	15-12-2020	Pavagada Police Station Vs Ramanjinappa	APP
30	C.C. 549/2020 (SUMMONS)	15-12-2020	Pavagada Police Station Vs Manjunath	APP

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31	C.C. 550/2020 (SUMMONS)	15-12-2020	Pavagada Police Station Vs Chandrashekar	APP
32	C.C. 551/2020 (SUMMONS)	15-12-2020	Pavagada Police Station Vs Bhommalah	APP
33	C.C. 552/2020 (SUMMONS)	15-12-2020	Pavagada Police Station Vs Ramanjinappa	APP
34	C.C. 621/2020 (SUMMONS)	19-12-2020	Pavagada Police Station Vs Lakshminarayana	APP
35	CrI.Misc. 206/2018 (NOTICE)	24-12-2020	Smt. Tejashwini Vs Sri. Bhaskar Rao P.K.	MURALI KRISHNA
36	CrI.Misc. 295/2018 (NOTICE)	24-12-2020	Smt. Mamatha Vs Dasappa	V.SREERAMA
37	CrI.Misc. 57/2019 (NOTICE)	24-12-2020	Smt. Niveditha.R Vs Hariprasad.A	Ramesha
38	C.C. 383/2019 (NOTICE)	24-12-2020	Pavagada Police Station Vs Ramakrishna	APP
39	CrI.Misc. 96/2020 (NOTICE)	24-12-2020	Ramappa Vs The Deputy Tahasildar	N.NAGENDRA REDDY
40	C.C. 323/2014 (EVIDENCE)	24-12-2020	K.R.Renuka Vs P.Ravi	
41	C.C. 469/2014 (EVIDENCE)	24-12-2020	PAVAGADA P.S Vs ESHWARA NAIKA	
42	C.C. 671/2014 (EVIDENCE)	24-12-2020	PAVAGADA P.S Vs RAVIPRAKASH	
43	C.C. 176/2016 (EVIDENCE)	24-12-2020	STATE Vs THIPPESWAMY	
44	C.C. 271/2016 (EVIDENCE)	24-12-2020	STATE Vs SHALINI	
45	C.C. 34/2018 (EVIDENCE)	24-12-2020	Arasikere Police Station Vs Anjaneya K	
46	C.C. 112/2018 (EVIDENCE)	24-12-2020	Arasikere Police Station Vs Suresh	

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47	C.C. 606/2018 (EVIDENCE)	24-12-2020	Pavagada Police Station Vs Balavardhanaraju	APP
48	C.C. 398/2018 (EVIDENCE)	24-12-2020	Pavagada PS Vs Manohara	APP
49	C.C. 720/2018 (SUMMONS)	30-12-2020	Pavagada Police Station Vs Valasappa	APP
50	C.C. 775/2018 (SUMMONS)	30-12-2020	Pavagada Police Station Vs Alkurappa @ Alkurappa	APP
51	C.C. 28/2019 (SUMMONS)	30-12-2020	Pavagada Police Station Vs Nagaraju	APP
52	C.C. 32/2019 (SUMMONS)	30-12-2020	Pavagada Police Station Vs Gangareddy	APP
53	C.C. 129/2019 (SUMMONS)	30-12-2020	Pavagada Police Station Vs Venkataramesiah.G	APP
54	C.C. 195/2019 (SUMMONS)	30-12-2020	Excise Police Pavagada Vs Srirangappa	APP
55	C.C. 222/2019 (SUMMONS)	30-12-2020	Y.N.Hosakote Police Station Vs Huson Basha @ Isha @ Duniya Basha	APP
56	C.C. 358/2019 (SUMMONS)	30-12-2020	Pavagada Police Station Vs Venkatesh	APP
57	C.C. 376/2019 (SUMMONS)	30-12-2020	Pavagada Police Station Vs Narayanaswamy	APP
58	C.C. 381/2019 (SUMMONS)	30-12-2020	Pavagada Police Station Vs Thippeswamy	APP
59	C.C. 436/2019 (SUMMONS)	30-12-2020	Pavagada Police Station Vs Sanjeevarayappa	APP
60	C.C. 453/2019 (SUMMONS)	30-12-2020	Arasikere Police Station Vs Sannerappa	APP
61	C.C. 737/2019 (SUMMONS)	30-12-2020	Pavagada Police Station Vs Ramanjinappa	APP
62	C.C. 764/2019 (SUMMONS)	30-12-2020	Pavagada Police Station Vs Narasimhamurthy	APP

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63	C.C. 788/2019 (SUMMONS)	30-12-2020	Pavagada Police Station Vs Adappa	APP
64	C.C. 804/2019 (SUMMONS)	30-12-2020	Pavagada Police Station Vs RaghuNayaka	APP
65	C.C. 89/2020 (SUMMONS)	30-12-2020	Arasikere Police Station Vs Naresh	APP
66	C.C. 195/2020 (SUMMONS)	30-12-2020	Pavagada Police Station Vs Narendra	APP
67	C.C. 208/2020 (SUMMONS)	30-12-2020	Pavagada Police Station Vs Subbachari@ Kamsala Subbachari	APP
68	C.C. 286/2020 (SUMMONS)	30-12-2020	Pavagada Police Station Vs Mallamma	APP
69	C.C. 289/2020 (SUMMONS)	30-12-2020	Pavagada Police Station Vs Obalesh	APP
70	C.C. 292/2020 (SUMMONS)	30-12-2020	Pavagada Police Station Vs Ashwathanarayana	APP
71	C.C. 293/2020 (SUMMONS)	30-12-2020	Pavagada Police Station Vs Sakamma	APP
72	C.C. 295/2020 (SUMMONS)	30-12-2020	Pavagada Police Station Vs Nareshkumar	APP
73	C.C. 296/2020 (SUMMONS)	30-12-2020	Pavagada Police Station Vs Nagaraja	APP
74	C.C. 297/2020 (SUMMONS)	30-12-2020	Pavagada Police Station Vs Suresh G.E.	APP
75	C.C. 683/2020 (SUMMONS)	30-12-2020	Arasikere Police Station Vs Shreenivasa	APP
76	C.C. 684/2020 (SUMMONS)	30-12-2020	Arasikere Police Station Vs Babu	APP
77	C.C. 685/2020 (SUMMONS)	30-12-2020	Arasikere Police Station Vs Gangadhara	APP
78	C.C. 686/2020 (SUMMONS)	30-12-2020	Arasikere Police Station Vs Shreekanta	APP

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79	C.C. 687/2020 (SUMMONS)	30-12-2020	Arasikere Police Station Vs Ravikumara	APP
80	C.C. 688/2020 (SUMMONS)	30-12-2020	Arasikere Police Station Vs Thippeswamy	APP
81	C.C. 689/2020 (SUMMONS)	30-12-2020	Arasikere Police Station Vs Shivu	APP
82	C.C. 690/2020 (SUMMONS)	30-12-2020	Arasikere Police Station Vs Ningappa	APP
83	C.C. 691/2020 (SUMMONS)	30-12-2020	Arasikere Police Station Vs Ramachandra	APP
84	Cri.Misc. 232/2017 (NOTICE)	30-12-2020	Smt.P.S.Swapna Vs Sanath Kumar.N	
85	C.C. 311/2019 (NBW ISSUED)	30-12-2020	Pavagada Police Station Vs Nagaraju	APP
86	C.C. 388/2019 (PLEA)	30-12-2020	Pavagada Police Station Vs Narasimhamurthy	APP
87	C.C. 556/2019 (PLEA)	30-12-2020	Pavagada Police Station Vs Basha	APP
88	C.C. 797/2019 (HBC)	30-12-2020	Pavagada Police Station Vs NaveenKumar	APP
89	Cri.Misc. 399/2019 (Paper puplicaion draft)	30-12-2020	Narayanappa Vs The Tahasildar	UGRAMURTHY
90	C.C. 101/2020 (HBC)	30-12-2020	Pavagada Police Station Vs Babu	APP
91	Cri.Misc. 135/2020 (Paper puplicaion draft)	30-12-2020	Lakshmaiah Vs The Tahasildar	S.N.CHANNAKRISHNA REDDY
92	Cri.Misc. 136/2020 (Paper puplicaion draft)	30-12-2020	Lakshmaiah Vs The Tahasildar	S.N.CHANNAKRISHNA REDDY
93	C.C. 588/2019 (SUMMONS)	31-12-2020	Pavagada Police Station Vs Ashwathappa	APP
94	C.C. 595/2019 (SUMMONS)	31-12-2020	Arasikere Police Station Vs Shivanna	APP

Pr.CIVIL JUDGE AND JMFC, PAVAGADA
Sri. Jagadeesh Biserotti
PRL. CIVIL JUDGE AND JMFC
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
95	C.C. 639/2019 (SUMMONS)	31-12-2020	Pavagada Police Station Vs Prasannakumar	APP
96	C.C. 645/2019 (SUMMONS)	31-12-2020	Pavagada Police Station Vs Thippeswamy	APP
97	C.C. 665/2019 (SUMMONS)	31-12-2020	Pavagada Police Station Vs Kanumappa	APP
98	C.C. 697/2019 (SUMMONS)	31-12-2020	Arasikere Police Station Vs Chithanna	APP
99	C.C. 703/2019 (SUMMONS)	31-12-2020	Pavagada Police Station Vs Jagannath Reddy	APP
100	C.C. 710/2019 (SUMMONS)	31-12-2020	Pavagada Police Station Vs Gopala	APP
101	C.C. 720/2019 (SUMMONS)	31-12-2020	Pavagada Police Station Vs Shivakumar	APP
102	C.C. 721/2019 (SUMMONS)	31-12-2020	Pavagada Police Station Vs Aravinda	APP
103	C.C. 352/2015 (NBW ISSUED)	31-12-2020	Government Vs NAGARAJU	
104	C.C. 126/2016 (NBW ISSUED)	31-12-2020	STATE Vs HANUMANTHAREDDY	
105	C.C. 192/2016 (NBW ISSUED)	31-12-2020	STATE Vs INDRAMMA	
106	C.C. 530/2017 (NBW ISSUED)	31-12-2020	Pavagada PS Vs Paramesha	
107	C.C. 69/2018 (NBW ISSUED)	31-12-2020	Pavagada Police Station Vs Hanumantharayappa	
108	C.C. 286/2018 (HBC)	31-12-2020	Naveenkumar Vs The Branch Manager, Manappuram Finance Limited, Pavagada Branch,	ADINARAYANA RAO
109	C.C. 343/2018 (HBC)	31-12-2020	State Vs Jayarama	app

PL.CIVIL JUDGE AND JMFC, PAVAGADA
Sri.Bharath Yogesh Karagudari
ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	EX 17/2014 (Await report)		Smt. Subbamma Vs Smt. Gangamma	N.NAGENDRA REDDY
2	O.S. 50/2017 (EVIDENCE) IA/1/2017		Malakanna Vs Bheemakka	SRI.R.RANGANATHAPPA
3	O.S. 104/2019 (EVIDENCE) IA/1/2019		Sakamma Vs Nagendrappa	
FURTHER EVIDENCE FOR PLNTF				
4	O.S. 362/2019 (EVIDENCE) IA/1/2019		Bank of Baroda by its manager Vs Sri. Pavan Kalyan.B.	LAKSHMIKANTHAN LAKSHMIKANTHAN
PLNTF EVIDENCE				
5	O.S. 352/2014 (EVIDENCE) IA/1/2014		Mallamma Vs Erakka	M.N.
6	O.S. 220/2020 (FIRST HEARING) IA/1/2020		N.S Manjunath Vs Akkalappa	P.V Yagna narayana sharma
7	O.S. 322/2012 (HEARING ON IA) IA/2/2012 IA/1/2012 IA/3/2012		NARASIMHA REDDY Vs SHIVARAMA REDDY	
8	O.S. 78/2014 (OBJECTION TO IA)		SALAMMA Vs SREERAMAPPA	I.S.AKKALAPPA
9	O.S. 402/2017 (ORDERE ON IA) IA/1/2017		Venkatalakshamma @ Lakshmi Vs V. Narayana	ADINARAYANA RAO
10	O.S. 162/2018 (ORDERE ON IA) IA/1/2018		Smt.Lakshamma Vs Vijayappa	S.N.MURALIDHARA
Cases listed below are adjourned due to Covid 19				
11	O.S. 126/2016 (EVIDENCE) IA/2/2016 IA/1/2016	26-11-2020	Shobana Vs R.Chitragantappa	S.V.RAGHU
12	O.S. 172/2018 (EVIDENCE)	26-11-2020	Narasimhamurthy Vs Ramanjinamma	I.S.AKALAPPA
13	O.S. 214/2018 (EVIDENCE) IA/1/2018	26-11-2020	Nagamma Vs B.N.Narasimhappa	I.R.LAKSHMAIAH
14	O.S. 52/2017 (EVIDENCE) IA/1/2017	27-11-2020	S.Naveen Kumar Vs Narasimhappa	I.R.LAKSHMAIAH

Pri.CIVIL JUDGE AND JMFC, PAVAGADA
Sri.Bharath Yogeesh Karagudari
ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 24-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	C.C. 367/2012 (SUMMONS)		THIRUMANI PS Vs DONGARAMANJI	
2	C.C. 1152/2014 (SUMMONS)		YNHPS Vs jayarama	
3	Cri.Misc. 170/2020 (SUMMONS)		Muthyalappa Vs The Deputy Tahasildar	V.D.Venkataswamy
4	P.C.R. 13/2018 (HEARING)		Sri Vasavambha Pathina Souhardha Sahakari Niyamitha Reptd. Manager Jhansi Vs Vasantha H.	K.S.NAGARAJ
5	C.C. 127/2009 (Await report)		THIRUMANI P.S Vs Mallikajuna	
6	C.C. 1064/2014 (ARGUMENTS)		THIRUMANI P.S Vs SUBBARAYUDU	
7	C.C. 850/2015 (ARGUMENTS)		STATE Vs BUGGU RUBI	
8	Cri. Misc. 51/2020 (ORDERS)		Narasamma Vs The Deputy Tahasildar	K.RAGHU
9	Cri. Misc. 52/2020 (ORDERS)		Narasamma Vs The Deputy Tahasildar	K.RAGHU
10	P.C.R. 23/2020 (Sworn Statement)		T Sharath Babu Vs Sathyanarayana M	M.NAGENDRAPPA
Cases listed below are adjourned due to Covid 19				
11	C.C. 318/2019 (Settlement)	07-12-2020	G.H.Veeranna Vs H.Gujjarappa	P.V.YAGNANARAYANA
12	C.C. 508/2019 (Settlement)	08-12-2020	Thirumani Police Station Vs Sathyanarayana B	APP
13	Cri.Misc. 159/2020 (callon)	10-12-2020	Smt. Varalakshmi Vs Adinarayana	Sri. ADINARAYANA RAO
14	C.C. 743/2017 (callon)	28-12-2020	Y.N.Hosakote Police Station Vs Ramanjineya	
15	C.C. 493/2019 (callon)	29-12-2020	H.S.Sridhara Vs Anwar Basha Khan.P	M.NAGENDRAPPA